ANNEXURE - G

List of Creditors of Crystal Facilities Management Private Limited Summary of List of claims as on <u>January 19, 2023</u> Drawn for claims up to <u>April 19, 2023</u>

Sl. No.	Category of creditor		ary of claims received		nry of claims Imitted	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till April 19, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till April 19, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60,35,48,694	1	59,92,32,507	0	43,16,187	0	3	Annexure - 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	No claims have been received till April 19, 2023

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		0	0	0	0	0	0	0	6	received till April 19, 2023
7	Operational creditors									•
	(Government Dues)	1	45,88,658	0	0	0	45,88,658	0	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till April 19, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till April 19, 2023
Total		2	60,81,37,352	1	59,92,32,507	0	89,04,845	0		



Annexure - 3 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of o	claim received	Details of claim admitted						Amou	Amount	Amount	Amount	Remarks
No	creditor									nt of	of any	of claim	of claim	if any
•		Date of Amount claimed		Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er relate d	% voting share in CoC	conti ngent claim	mutual dues, that may be set-off	not admitted	under verificatio n	
								party?						
	Piramal													
	Capital													
	&													
	Housing													
	Finance													Refer
1	Limited	03/02/2023	60,35,48,694	59,92,32,507	Secured	59,92,32,507	59,92,32,507	No	100	0	0	43,16,187	0	Note 1
	Total		60,35,48,694	59,92,32,507		59,92,32,507	59,92,32,507					43,16,187	0	

Note 1:

- 1. Four separate Corporate Guarantee Deeds dated March 29, 2018 executed by P K Infrastructures LLP, Earthbuild Greencity Private Limited, Hydric Town Planners Private Limited, Hydric Infrastructure Private Limited.
- 2. Hypothecation Deed executed by the Corporate Debtor alongwith Corporate Guarantors dated March 29, 2018.
- 3. Personal Guarantees executed by directors dated March 29, 2018.



Annexure - 7
List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details	of claim		Details of	claim admi	itted	Amount	Amount	Amount of	Amount	Rema
No.			recei	ved					of	of any	claim	of claim	rks, if
			Date of	Amount	Amount	Nature of	Whether	% of	contin-	mutual	under	not	any
				claimed	of claim	claim	related	voting	gent	dues, th	verificatio	admitted	
	Department Government				admitted		party?	share in	claim	at may	n		
								CoC, if		be set-			
								applicable		off			
		The President of											
		India, On behalf of											
		Govt. of India											
		through The											
	Income Tax	Income Tax											
1.	Department	Officer-6(4), Delhi	14/02/2023	45,88,658	0	Unsecured	No	0	0	0	0	45,88,658	-
	Total			45,88,658	0			0	0	0	0	45,88,658	

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